IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 581 of 2019

…

Golu Pandey @ Goly Pandey .... Petitioner

-V e r s u s-

The State of Jharkhand ..... Opposite Party

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Petitioner : Ms. Bandana Sinha, Advocate.
For the State : Mr. Rajneesh Vardhan, APP

…

05/29.06.2020

1. Learned counsel for the petitioner has submitted that Mr.Kaushik Sarkhel, learned arguing counsel has been empanelled as counsel for the State and prays for time.

2. Learned A.P.P. is present.

3. On the prayer of learned counsel for the petitioner, office to list this case on 09.07.2020.

(AMITAV K. GUPTA, J.)

APK